

OFFICE ORDER.

Pursuant to the Order No. HHC/RG/C-19/2020- 64 dated 15th May, 2021 of Registry of Hon'ble High Court of Himachal Pradesh and keeping in view the surge in COVID-19 cases, the following Judicial Officers are nominated to look after the cases of extreme urgency on rotational basis till 25.05.2021, as under:-

Sr. No	Name of the Courts whose the cases of extreme urgency will be looked after.	Name of the Judicial Officers who will look after the cases of extreme urgency.	Period.
1	I) District and Sessions Judge, Solan. II) Additional District and Sessions Judge, Fast Track Special Court (POCSO), Solan. III) Additional District and Sessions Judge-I, Solan. IV) Additional District and Sessions Judge-II, Solan.	Sh. Bhupesh Sharma, District and Sessions Judge, Solan.	17.05.2021 to 25.05.2021.
2	Additional District and Sessions Judge, Nalagarh.	Sh. Barinder Thakur, Additional District and Sessions Judge, Nalagarh.	17.05.2021 to 25.05.2021.
3	I) Senior Civil Judge-cum- CJM, Solan. II) Civil Judge-cum- JMIC-I, Solan. III) Civil Judge-cum- JMIC-II, Solan.	Sh. Rahul, Civil Judge-cum- JMIC-I, Solan.	17.05. 2021 to 21.05. 2021.
4	I) Senior Civil Judge-cum- CJM, Solan. II) Civil Judge-cum- JMIC-I, Solan. III) Civil Judge-cum- JMIC-II, Solan.	Ms. Shweta Narula, Civil Judge-cum- JMIC-II, Solan.	22.05. 2021 to 25.05.2021.
5	I) Sr. Civil Judge-cum- ACJM, Kasauli. II) Civil Judge-cum- JM, Kasauli.	Smt. Neha Sharma, Senior Civil Judge-cum- ACJM, Kasauli.	17.05. 2021 to 21.05. 2021.
6	I) Sr. Civil Judge-cum- ACJM, Kasauli. II) Civil Judge-cum- JM, Kasauli.	Ms. Divya Sharma, Civil Judge-cum- JM, Kasauli.	22.05. 2021 to 25.05.2021.
7	I) Sr. Civil Judge-cum- ACJM, Nalagarh. II) Civil Judge-cum- JMIC, Nalagarh.	Smt. Upasna Sharma, Senior Civil Judge-cum- ACJM, Nalagarh.	17.05. 2021 to 21.05. 2021.

8	I) Sr. Civil Judge-cum-ACJM, Nalagarh. II) Civil Judge-cum- JMIC, Nalagarh.	Sh. Jitender Kumar, Civil Judge-cum- JMIC, Nalagarh.	22.05.2021 to 25.05.2021.
9	Civil Judge-cum- JMIC, Arki.	Sh. Prashant Singh Negi, Civil Judge-cum- JMIC, Arki.	17.05.2021 to 25.05.2021.
10	Civil Judge-cum- JMIC, Kandaghat.	Sh. Nishant Verma, Civil Judge-cum- JMIC, Kandaghat.	17.05.2021 to 25.05.2021.
11	Secretary, DLSA, Solan	Smt. Gurmeet Kaur, Secretary to DLSA, Solan.	17.05.2021 to 25.05.2021.
12	Mobile Traffic Magistrate, Solan and Sirmaur at Solan.	Sh. Gaurav Kumar, Mobile Traffic Magistrate.	17.05.2021 to 25.05.2021.

Further the urgent work pertaining to the Court of Senior Judge-cum-ACJM, Kasauli, which is beyond the jurisdiction of Civil Judge-cum- JM, Kasauli shall be looked after by the Senior Civil Judge-cum- ACJM, Kasauli itself. The ministerial staff shall work from home and remain available at their residence and they may be called by their Presiding Officer to attend the office at any time.

All the SOPs issued by the Hon'ble High Court and concerned Authorities from time to time shall be adhered to in letter and spirit.

Sd-
(Bhupesh Sharma)

District and Sessions Judge,
Solan, District Solan, H.P.

Dated: 16/17.05.2021.

Endst.No. D&SJ/SLN/EC/Covid-19/2021:

Copy is forwarded for information to:-

- 1) The Registrar General, Hon'ble High Court of Himachal Pradesh w.r.t. Registry order No. HHC/ RG/C-19/2020- 64 dated 15th May, 2021 for kind information please.
- 2) All the Judicial Officers of this Civil and Sessions Division.
- 3) The Deputy Commissioner, Solan.
- 4) The Superintendent of Police, Solan and Baddi, District Solan, H.P.
- 5) The District Attorney, Solan, District Solan, H.P.
- 6) The President Bar Association, Solan, Kasauli, Nalagarh, Arki and Kandaghat, District Solan, Himachal Pradesh.
- 7) The Civil Nazir of this office.
- 8) The System Officer of this office with the direction to upload the order in the website of District Courts Solan.
- 9) Guard file.

Bhupesh
District and Sessions Judge,
Solan, District Solan, H.P.